

- (2) Statements (in English and Hindi) giving reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. For (i) and (ii) *See* No. L.T. 10802/16/19]

Report and Accounts (2017-18) of CCI, Navi Mumbai and related papers

वस्त्र मंत्रालय में राज्य मंत्री (श्री अजय टमटा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Forty-eighth Annual Report and Accounts of the Cotton Corporation of India Limited (CCI), Navi Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 10806/16/19]

Report and Accounts (2017-18) of NCTI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): Sir, I lay on the Table—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Twenty-third Annual Report and Accounts of the National Centre for Trade Information (NCTI), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Centre.